

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Perfect International Fabricators Pvt Ltd

PETITION NUMBER : IBA/330/2019

**APPLICATION NUMBER : a) MA/984/2019
b) IA/770/2020 IN MA/1077/2019
c) IA(IBC)/833(CHE)2023**

ORDER

Ld. Counsel Mr. Anish from the office of Ld. Counsel N.P.Vijay Kumar appears for the RP. Mr.P.R. Venkatesh party in person, R1 in **IA/770/2020 and R2 in IA(IBC)/833(CHE)2023**. Ld. Counsel Mr. Raj Makesh Sudharsanam appears for R1 in **MA/984/2019 and IA(IBC)/833(CHE)2023**.

Pleadings are yet to be completed.

Respondent given opportunity to file the reply within 2 weeks.

Rejoinder, if any, be filed within a week thereafter.

List the applications for hearing on **22.04.2024**.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

Phk

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**